

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.07.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|----------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1231 of 2019 Part Heard | Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd. | Simran Jyoti Singh | Rakesh Sinha-R1 U.N. Singh-R2 |

For Admission (After Notice)

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|-----------|--|--|---------------------|----------------|
| 2. | Comp. App. (AT) (Ins) No. 1056 of 2020 | Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd. | Partho Bhattacharya | Rajeev Narayan |
| 3. | Comp. App. (AT) (Ins) No. 1126 of 2020 | Technico Strips & Tubes Pvt. Ltd. Vs. Emkay Automobile Industries Ltd. | Rajansh Thukral | Kunal Kher-R1 |

For Hearing

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|-----------|---------------------------------------|---|-------------------------|--|
| 4. | Comp. App. (AT) (Ins) No. 966 of 2020 | Mohammad Javed Sultan Vs. Emerald Minerals Exim Pvt. Ltd. and Ors. | Kumud Shekhar | Ajay Gaggar-R1 Amar Nath Tiwari AN Tiwari-R2 Pratim Bayal-RP |
| 5. | Comp. App. (AT) (Ins) No. 362 of 2021 | Suspended Management of Jay Polypack Pvt. Ltd. Vs. SGV Foils Pvt. Ltd. & Anr. | Rishabh Parikh | Ravi Raghunath Pradeep Kabra-RP |
| 6. | Comp. App. (AT) (Ins) No. 414 of 2021 | Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors. | Shubhabrata Chakraborti | Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5 |

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

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|-----------|---|---|---------------|--|
| 7. | Comp. App. (AT) No. 143 of 2020 Part Heard | Pralhad Hage & Ors. Vs. Shyam Sirur & Ors. With | Surekha Raman | Sikha Tandon-R1 to R3 Durga Agarwal-R1, R3 & R9 Shyam Kapadia-R7 Ankoosh Mehta-R9 |
| 8. | Comp. App. (AT) No. 227 of 2020 Part Heard | Pralhad Hage & Ors. Vs. Shyam Sirur & Ors. | Surekha Raman | Sikha Tandon-R3 Shyam Kapadia-R7 Samiksha Pednekar- R9 |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**